

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 114(KOL)/2014
CA NO.

CORAM:


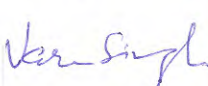
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017


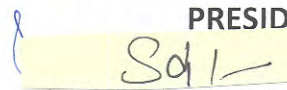
NAME OF THE COMPANY: Usha Kumar & Ors
V/s
Kumar Techno Refractories Mfg. Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 420

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MILAN SINGH NEGI - ADV.		Petitioner/Non-Applicant.	
2.	Varun Singh	ADV	Box Applicant	

ORDER

Dismissed, with the observations that the petitioner may file appropriate application for correction of the order dated 06.3.2017 passed by the Divisional Bench.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
26.4.2017